

Annexure-3

| Name of the Corporate Debtor: | | JUKU ORCHEM PRIVATE LIMITED | | Date of commencement of Liquidation: | | 23-Nov-22 | | List of Creditors as on: | | 20-Jan-23 | | Amount in ₹ | | |
|--|----------------------|-----------------------------|----------------|--------------------------------------|---|-------------------------------------|-----------------------------|--------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors) | | | | | | | | | | | | | | |
| Sl No | Name of Creditor | Details of Claim Received | | Details of Claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Indian Overseas Bank | 23-Dec-22 | 24,00,62,290 | 24,00,62,290 | Term Loan and Cash Credit along with accumulated interest | 24,00,62,290 | 24,00,62,290 | No | 100% | - | - | - | - | a) Juku Realty Services Pvt Ltd is the Corporate Guarantor for the loans availed by the CD. b) CD has provided the assets as collateral and also Corporate Guarantee to the loans availed by Inland Facilities Management Pvt Ltd. c) Amount claimed by the FC includes the loans provided to Inland Facilities Management Pvt Ltd as the CD has been the Corporate Guarantor to said credit facilities. |
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| | | | 24,00,62,290 | 24,00,62,290 | | 24,00,62,290 | 24,00,62,290 | - | 100% | - | - | - | - | |